

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-76/2021/5140/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri C. Chaturvedy,  
Principal Judge, Family Court,  
Barpeta.

Dated, Guwahati the <sup>th</sup> 25 July, 2022.

Sub: **Casual leave along with station leave permission.**

Ref:- F.C.(B)/ 2022/492 dtd. 20.07.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 22.07.2022 along with station leave permission, from the evening of 21.07.2022 till the morning of 25.07.2022**, has been granted. The Counsellor, Family Court, Barpeta shall remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-76/2021/5141/A, dated** , 25-07-2022

Copy to:-

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)** *ks*